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**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 2235
(To be answered on the 10th March 2016)**

VIOLATION OF SAFETY RULES

2235. SHRI P.R. SUNDARAM

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken note of incidents of violation of safety rules by pilots of airlines in the country in the recent past;**
- (b) if so, the details thereof during the last three years and the current year, incident-wise and carrier-wise;**
- (c) whether the Government has taken any action against the erring pilots;**
- (d) if so, the details thereof; and**
- (e) the other steps taken/being taken by the Government in this regard?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

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- (a) to (d) During the last three years including current year, several incidents of violation of safety rules by pilots of airlines have taken place in which the Directorate General of Civil Aviation (DGCA) has taken action. The incident-wise and carrier-wise details and action taken by DGCA are attached as Annexure-I, Annexure-II and Annexure-III.**
 - (e) (i) The concerned Airlines educate their pilots during trainings regarding air safety and alcohol abuse.**
 - (ii) DGCA has issued unambiguous instructions regarding PPC (Pilot Proficiency Check).**
 - (iii) DGCA carries out Surveillance/Audit as per Annual Surveillance Program. Deficiencies observed are followed with concerned operator for appropriate corrective action.**

Airlines wise Details of Breath Analyzer positive case

Sl No.	Air lines	Year				Total	Action Taken by DGCA
		2013	2014	2015	2016(29.02.2016)		
1.	Air India	02	05	09	02	18	The privileges of pilot license were suspended as per the proviso of CAR Section 5, Series F Part-III
2.	Indigo	05	04	13	01	23	
3.	Air India Charters	01	Nil	Nil	01	02	
4.	Blue Dart	Nil	Nil	Nil	Nil	Nil	
5.	Jet Lite	03	02	Nil	Nil	05	
6.	Spice Jet	05	07	05	01	18	
7.	Go Air	01	01	03	Nil	05	
8.	Jet Airways	12	07	12	01	32	
9.	Alliance Air	01	Nil	Nil	Nil	01	
10.	Air Asia	N/A	Nil	01	Nil	01	
11	Vistara	N/A	Nil	Nil	01	01	
	Total	30	26	43	07	106	

Airlines wise Details of Operating Flight beyond validity of Pilot Proficiency Check

Sl No.	Air lincs	Year				Total	Action Taken by DGCA
		2013	2014	2015	2016(29.02.2016)		
1.	Air India	02	31	00	00	33	As per the period of exceedance of PPC Warning was issued to 60 pilots and 10 pilots were suspended
2.	Indigo	Nil	01	00	00	01	
3.	Air India Charters	Nil	25	00	00	25	
4.	Spice Jet	Nil	03	00	00	03	
5.	Jet Airways	Nil	08	00	00	08	
	Total	02	68	Nil	Nil	70	

Airlines wise Details of Allowing unauthorized entry into Cockpit

Sl No.	Air lines	Year				Total	Action Taken by DGCA
		2013	2014	2015	2016(29.02.2016)		
1.	Air India	02	02	00	00	04	The privileges of pilots license were suspended
2.	Indigo	Nil	01	00	00	01	
3.	Go Air	01	Nil	00	00	01	
	Total	03	03	Nil	Nil	06	